SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 2359/2021

KOTAK MAHINDRA BANK LIMITED

Appellant(s)

VERSUS

TECHNOLOGY DEVELOPMENT BOARD & ORS.

Respondent(s)

[Only C.A. No. 1424/2025 is listed under this item]

WITH

C.A. No. 1424/2025 (XVII)

Date: 22-05-2025 This appeal was called on for hearing today.

For Appellant(s): Mr. Himanshu Bhushan, AOR

Mr. Sameer Abhyankar, AOR

Mr. Amish Tandon, Adv.

Ms. Anushree Kulkarni, Adv.

For Respondent(s): Ms. Prachi Johri, AOR

Mr. Kedar Nath Tripathy, AOR

Mr. Akshat Kumar, AOR

Mr. Dhananjay Sood, Adv.

Mr. Palash Singhai, AOR

Mr. Namit Saxena, AOR

Mr. Awnish Maithani, Adv.

UPON hearing the counsel the Court made the following O R D E R

C.A. No. 1424/2025

Respondent Nos.1 and 2 are duly represented. Time has been sought by the said respondents to file counter affidavit.

Registry to process the matter for listing before the Signature Not Verified Digital Country ble Court, as per rules. Counter affidavit, if any, be REPAM Date: 2086-05-22 [6.37-45] led in the meantime.